Sr. No.03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

WP(C) No.1042/2020 CM Nos.2770 & 2769/2020 Cav No.1388/2020

(Through Video Conferencing)

Gurnam Singh

...Petitioner(s)

Through :- None.

V/s

Union Territory of J&K and others

...Respondent(s)

Through :- Ms. Seema Shekhar, Sr. AAG for the Respondent Nos.1 to 5. (Through Video Call)
Mr. Pawan Kumar Kundal, Advocate for respondent Nos.6 to 11 (Caveators). (Through Video Call)

Coram :-

HON'BLE MR. JUSTICE TASHI RABSTAN, JUDGE

ORDER

Cav No.1388/2020

Heard learned counsel for the caveators, Caveat stands discharged.

WP(C) No.1042/2020

List tomorrow i.e., on 25.06.2020.

Meanwhile, objections, if any, be filed with copy in advance to the

other side.

Interim direction, if any, shall continue till next date of hearing.

(Tashi Rabstan) Judge